

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T. C.P No.24/(MAH)/2010
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2016

NAME OF THE PARTIES: M/s. Elegant Industries Pvt. Ltd.

V/s.
M/s. Shishir B. Nevatia

SECTION OF THE COMPANIES ACT: 284(4) of the Companies Act.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

MAH
C.P. No. 24/ 284(4)/NCLT/ 2010

1. No one appeared from either sides.
2. It is hereby directed to issue another notice of hearing fixing the date on 5.10.2016
3. In case of non-compliance the Company Petition shall be decided on merits as per law.

Dated: 24.10.2016

sd/-
M.K. SHRAWAT
Member (Judicial)